Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)

Monthly statement showing the daily position of maintenance of Cash Reserve under Section 18 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) during the Month of ______

(Applicable to Non-Scheduled Primary (Urban) Co-operative Banks)

Name of the Bank:

			(Rupees rour	rounded off to the nearest Thousand)		
	Date	Amount of C Required to be maintained	ash Reserve Actually maintained	Deficit	Surplus	Remarks
1	2	3	4	5	6	7
1						
2						
3						
4						
5						
6						
7						
8						
9						
10						
11						
12						
13						
14						
15						
16						
17						
18						
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24			
25			
26			
27			
28			
29			
30			
31			

Signature of CEO :	
Name :	
Designation :	

NB: Where there is a public holiday under Negotiable Instruments Act, 1881 (26 of 1881), figures in respect of such day should relate to the preceding working day.